

OA No. 911/05

11.04.2011

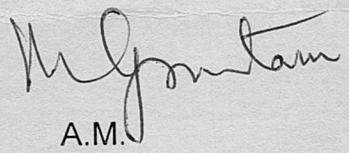
Hon'ble Mrs. Manjulika Gautam, Member (A)
Hon'ble Mr. Sanjeev Kaushik, Member (J)

A perusal of the order sheet shows that the counsel for the applicant has not been attending the Court, whenever, dates have fixed. Counter affidavit was filed on 08.09.2006 and till date no rejoinder affidavit has been filed.

Learned counsel for the applicant has lost interest in prosecuting the matter. O.A. is accordingly, dismissed in default.

Mr. M.K. Sharma holding brief of Mr. R.D. Tiwari, learned counsel for the respondents is present.


J.M.


A.M.

/S.V./